

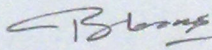
PUNJAB AND HARYANA HIGH COURT AT CHANDIGARH

NOTICE

This Court has implemented new Composite Financial Accounting System on the establishment of this Court w.e.f. 01.04.2013. Under the said system, all payments will be made through Bank Account of the vendors concerned. For the said purpose, the following information along with one 'Cancelled Cheque' is required from the vendors, who are having regular dealings with this Court:-

Name of the Vendor with complete Address	Contact Number		TAN No.	Bank Account No.	Name of Bank	IFSC Code
	Mobile No.	Phone No.				

All concerned, who have dealings with this Court, are hereby requested to send the requisite information immediately to the Superintendent, Accounts Branch, Punjab & Haryana High Court at Chandigarh, so as to avoid release of payment to them in future.


3/5/13
Joint Registrar (Computerization & I.T.)

